

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3133
ANSWERED ON:15.03.2000
EXPERTS DEPUTED ABROAD
ANANDA MOHAN BISWAS

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether a number of experts are being deputed abroad to take foreign assignments under Indian Technical and Economic Co-operation (ITEC) and bilateral assignments to developing countries in Asia, Africa and Latin America;
- (b) if so, the number of such experts deputed during the last three years, year-wise; and
- (c) the number of persons belonging to the SCs/STs among them and their percentage as compared to the total number?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.
(SMT. VASUNDHARA RAJE)

(a) & (b): It is true that experts are deputed to foreign assignments under Indian Technical and Economic Co-operation

(ITEC) and bilateral assignment to developing countries in Asia, Africa and Latin America. The number of experts sent abroad during the years 1997-98, 1998-99 and 1999-2000 (upto 10.3.2000) has been as follows:

1997-98 - 9

1998-99 - 16

1999-2000 - 35

As regards nomination of experts on bilateral assignments, the Department of Personnel and Training nominated 50 experts to the developing countries of Asia, Africa and Latin America during the years 1997-2000 (upto 10.3.2000). The year-wise break-up is as under:-

1997-98 - 22

1998-99 - 15

1999-2000 - 13

The State Governments have been authorised vide letter No.1/17/86- FAS, dated the 31st July, 1987, of Department of Personnel & Training to grant clearances to experts on bilateral assignments, in respect of their employees, at their level. Therefore, figures pertaining to the experts nominated by the State Governments are, not maintained in the Department of Personnel & Training.

(c): When a requisition is received from a foreign Government for nomination of an expert, the data-base is accessed for drawing the names of experts meeting the requirements, if available, and if not, the vacancy is circulated inviting applications/nominations of eligible experts. Experts meeting the requirements are considered for nomination. The data-base on experts maintained by the Department of Personnel and Training is based on the experience profile of the experts only. Therefore, the information on the number of persons belonging to SCs/STs among those nominated, is neither available nor maintained in the Department of Personnel and

Training.